

(Rs. in crore)

Year	Allocation	
	SCSP	TSP
2008-09	221.65	117.22
2009-10	231.10	122.48
2010-11	298.10	156.74
2011-12	324.20	221.70
2012-13	340.20	232.55

(b) Does not arise.

(c) Yes Sir.

(d) Minor heads 789 for SCSP and 796 for TSP, during financial year 2011-12 as notified by Department of Expenditure, have been opened in the budget of Ministry of Micro, Small and Medium Enterprises.

Funds for development of MSME sector

2091. SHRI BAISHNAB PARIDA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has earmarked funds for development of micro, small and medium enterprises (MSME) sector;

(b) if so, the details thereof;

(c) whether the above sector is not satisfied with the current assistance and have asked for additional such help for effective redressal of their grievances;

(d) if so, the details thereof; and

(e) the details of incentives that have since been granted to this sector in the budget during the last four years?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) Yes Sir.

(b) Government has earmarked an outlay of Rs. 2835 crore to Ministry of Micro, small and Medium Enterprises (MSME) for development of micro, small and medium enterprises (MSME) sector

(c) The funds allocated for this sector are sufficient to meet its requirement.

(d) Does not arise.

(e) The Ministry has provided incentives in the budget during the last four years through two major programmes namely National Manufacturing Competitiveness Programme (NMCP) and Prime Minister's Employment Generation Programme (PMEGP). The objective of NMCP is to develop the competitive edge of the MSME units in the global environment. The objective of PMEGP is to generate employment opportunities in rural as well as urban areas of the country through establishment of micro enterprises.

Help to NRIs

2092. SHRI C.P. NARAYANAN: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether Non-Resident Indians particularly in West Asian countries contribute substantially to the progress of the country by making substantial foreign exchange;

(b) whether the Government has not bestowed enough attention in extending facilities of travel, protection from persecution and Governmental help to them;

(c) whether Government would make necessary changes in its approach to them; and

(d) whether Ministry would coordinate with Governmental intervention in this regard?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI):

(a) Yes, Sir.

(b) to (d) No, sir. The government bestows its fullest attention to extending necessary facilities and providing due protection. It intervenes wherever the situation so warrants. The Government has signed Labour MOUs with Gulf Cooperation Council (GCC) countries for the protection and welfare of Overseas Indian workers.

Government of India established the Indian Community Welfare Fund (ICWF) in the year 2009, which has been extended to all the Missions to meet contingency